

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4618
ANSWERED ON:22.04.2015
RENOVATION OF BUNGALOWS
Mishra Shri Anoop

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the amount of funds provided for renovation/upgradation of quarters/bungalows allotted to Members of Parliament during each of the last three years and the current year;
- (b) whether replacement of old cupboards, almirahs, door frames, doors and windows is included in the renovation works;
- (c) if so, the quarter-wise/bungalow-wise/area-wise details thereof;
- (d) whether habitable report is being issued after merely white-washing the bungalows including in North Avenue/South Avenue; and
- (e) if so, the details thereof and the reasons therefor along with the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a): The amount of funds provided for renovation/upgradation of quarters/bungalows allotted to Members of Parliament during each of the last three years and the current year is as mentioned below:

FY 2012-13	Rs. 523.87 lacs
FY 2013-14	Rs. 567.00 lacs
FY 2014-15	Rs.1102.33 lacs
FY 2015-16	Rs. 500.00 lacs

b): No. Replacement of old cupboard, almirahs, door frames, doors and windows is not included in the renovation works. These are replaced under special repair after they outlive their normal life.

c): Not applicable in view of reply at (b) above.

d): Habitable report is being issued after completion of repair work, painting/polishing work and placing of complete furniture & electrical appliances as required in flats/bungalows in due consultation with Hon'ble Members of Parliament.

e): Not applicable in view of reply at (d) above.